

## FORM NO. 4

## Notes of the Registry

## Order of the Tribunal

10.9.2004

Shri A.R.K.Rao counsel for the applicant.

Shri M.N. Banerjee, counsel for the respondents.

The learned counsel for the applicant seeks permission to withdraw the Original Application. He has filed MA No. 974/04 seeking permission to withdraw the Q. on the ground that he has been assured by the respondents to grant the reliefs claimed by him. He is permitted to withdraw the Q. The Q. is dismissed as withdrawn.

*ce/AM/9/04  
O*

(Madan Mohan)  
Judicial Member*WPS*  
(M.P. Singh)  
Vice Chairman